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Title: Rajya Sabha agreed without any amendment to the Family Court (Amendment) Bill, 2022 which was passed by Lok Sabha on 26th July 2022

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:-

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 4th August, 2022 agreed without any amendment to the Family Courts (Amendment) Bill, 2022 which was passed by the Lok Sabha at its sitting held on the 26th July, 2022.”
